

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1713
ANSWERED ON:22.08.2012
APPOINTMENT OF PRINCIPALS
Singh Baba Shri K.C.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of appointment of principals and other faculty members in the engineering colleges situated in various parts of the country including Chhattisgarh in violation of norms laid down by the All India Council for Technical Education (AICTE);
- (b) if so, the details thereof;
- (c) whether AICTE has authorized or proposed to authorize the Registrar of Swami Vivekanand Technical University, Bilai to enquire into the matter;
- (d) if so, the details thereof; and
- (e) the corrective action taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b) : Appointment of Principal and faculty in the Engineering College is being done in accordance with the norms laid down by the All India Council for Technical Education (AICTE) and as per AICTE norms, institutions not having qualified Principal / Director for period, more than 18 months shall be liable to punitive action by the council.
- (c) & (d) : No, Sir.
- (e): Does not arise.